Directorate General of Foreign Trade Udyog Bhawan DES-V Section

The Meeting No.21/AM-19 dated 17.01.2019 actually held on 01.02.2019 for the licensing year 2018-19 to consider the cases under Duty Exemption Schemes (Chapter-4) in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers

| e years and a second | I DOI I dilate | Department |
|----------------------|-----------------------------------------------------------------------------|---------------------------------|
| were pre | esent:- | |
| SNO | Name of the representatives and their design | TC office, Noida |
| 1 | Shri V K Kohli, Director | AT&DC |
| 1 | Dr. R. A. LAL, Sr. General Manager | DGFT |
| 2 | Shri S K Mohapatra, DDG | DGFT |
| 1 | Shri Dinesh Baid, FTDO Shri Dinesh Baid, FTDO atted 17.01.2019 was taken up | for discussion and the decision |
| 4 | 31/AM 10 dated 17.01.2019 was taken up | Tot dist |

The agenda for meeting No.21/AM-19 dated 17.01.2019 was taken up for discussion and the decision taken in respect of each case is enumerated below:

MEETING NUMBER

: 21/84-ALC3/2018 MEETING DATE: 17.01.2019

| IEETING NUMBER | . 21/01/12 | Meet No/Date:21/84- | Status: |
|-------------------------------------|-----------------------|-------------------------|-------------|
| Case No.:3/13/84- ALC3/2018 | MURTHY.MR(PROP.TECHNO | ALC3/2018 17.01.2019 | Deferred |
| | DI A File | Lic.No/Date:0710112655 | Defer Date: |
| HQ File 1 :01/84/050/00233/AM19/ | | 07.01.20.0 | 28.02.2019 |

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm's reply has been received on 03.01.2019 and decided to forward the same to DIPP for their expedite comments. The case stands deferred for re-listing on 28.02.2019.

| LI C2/2018 | EXPORTS INDIA PRIVATE LIMITED, | ALC3/2018 17.01.2019 | Status: Approved |
|------------|-----------------------------------|--------------------------------------|------------------|
| HQ File | RLA File | Lic.No/Date:0410164453 28.06.2018 | |

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their F.O. No. 7/12/2018-TSW dated 28.12.2018 as detailed below:

EXPORT MADE ITEM NO. 1:- "PVC HAND BAGS"

| STYLE | QTY (In Nos) |
|--------------|-----------------|
| 1BD009 V COM | 2,500 |
| 1BA104 V OOW | 1,160 |
| 1BA104 V OWW | 300 |
| 1BA111 V OOW | 620 |
| 1BA171 V OWW | 120 |
| 1BA171 V OXW | 200 |
| 1BG158 V OOW | 2,635 |
| 1BG158 V OWW | 650 |
| 1BG159 V OOW | 400 |

| TOTAL | 15,000 |
|--------------|--------|
| 1BH038 V OWW | 1,890 |
| 1BH038 V OOW | 3,765 |
| 1BG159 V OWW | 760 |

| S.No. | Item Description | UOM | Total Qty |
|-------|-------------------------------------------------------|--------|------------------|
| 1 | COW FINISHED LEATHER | SQMTR | 5555 |
| 1 | OUTER LINING (FABRIC 100%PA / 100%PA / 100%PL | | |
| 2 | / NYLON GABADINE / TES. GAB. NY/ 100% NYLON | MTR | 1948 |
| _ | FABRIC (LINING MATERIALS WIDTH 58 INCHES) | | |
| | INNER LINING (FABRIC 100%PA / PRADA LOGO | | |
| 3 | LINING / NYLON GABADINE LINING MATERIALS | MTR | 2283 |
| , | WIDTH 58 INCHES) | | |
| | REINFORCEMENT MATERIAL(ROPE / STRING / | N (TED | 5002 |
| 4 | COTTON CORD / REINFORCEMENT MATERIAL) | MTR | 5883 |
| | REINFORCEMENT MATERIAL (ANTISTRAPPO / | 1100 | |
| 5 | TELA ANTIS / REINFORCEMENT MATERIALS) | NOS | Net to Net |
| | REINFORCEMENT MATERIAL (GUTTAPERGA / | | |
| 6 | CANAPINA/ TALIN / KURT/ REINFORCEMENT | SQ | 2680 |
| 0 | MATERIALS) | MTR | 2000 |
| | REINFORCEMENT MATERIAL (FELT NON | | |
| 7 | ADHESIVE / SINTEX / REINFORCEMENT | SQ | 424 |
| / | MATERIALS) | MTR | 721 |
| | REINFORCEMENT MATERIAL (SALPA/ BOARDS / | SQ. | |
| 8 | REINFORCEMENT MATERIALS) | MTR | 1165 |
| | METAL FITTINGS (WASHER/ UNDER PLATES/ | IVITIC | |
| 0 | RIVET / U RING/ METAL SCREW / EYELET / METAL | NOS | Net to Ne |
| 9 | | NOS | Net to Net |
| | FITTINGS) METAL FITTINGS (PULLER / D RING / O RING / | | |
| 10 | METAL FITTINGS (PULLER / DIKING / ORING / | NOS | Net to Net |
| 10 | LOGO / STUD / MAGNET / STICK / METAL | NOS | Net to Ne |
| | FITTINGS) | | |
| 11 | METAL FITTINGS (DOG HOOK / DOG LEASH / | NOS | Net to Ne |
| | BUCKLE / CHAIN / METAL FITTINGS) | NOS | Net to Ne |
| 12 | ZIP FASTNER (ZIP FASTNER) | MTR | 1395155 |
| 13 | SEWING THREADS | KGS | 213 |
| 14 | POLISHES / EDGE STAIN (POLISHES / EDGE STAIN) | | 379 |
| 15 | PRIMER (DA550) | KGS | |
| | | NOS | As Per |
| 16 | COTTON BAG (PACKING MATERIAL) | | Packing |
| | | | Policy |
| 17 | PACKING BOX NON CORRUGATED BOX (PACKING | NOC | As Per |
| | MATERIAL) | NOS | Packing |
| | mirronia) | | Policy |
| | | | As Per |
| 18 | MAGNETIC CARD (PACKING MATERIAL) | | Packing |
| | | | Policy |
| | | | As Per |
| 19 | PACKING ENVELOPE (PACKING MATERIAL) | NOS | Packing |
| | | | Policy |

RA concerned may take necessary action subject to compliance of other usual conditions.

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| Case No.:4/11/84- ALC3/2018 | Party Name:K H EXPORTS INDIA PRIVATE LIMITED, | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status:Approved |
|--------------------------------|-----------------------------------------------------|------------------------------------------------|-----------------|
| HQ File | RLA File | Lic.No/Date:0410164459 | |
| :01/84/050/00172/AM19 | :04/24/040/00079/AM19/ | 02.07.2018 | |

Decision: Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case and decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. IPP vide their F.O. No. 7/36/2018-TSW dated 13.11.2018 as detailed below:

EXPORT MADE ITEM NO. 1:- "Cow Leather Satchel Bag"

| STYLE | QTY |
|--------|-------|
| F54787 | 5,425 |
| F26067 | 3,536 |
| F37557 | 891 |
| TOTAL | 9,852 |

| | S.No. | Item Description | UOM | Total Qty |
|---|-------|-----------------------------------------------------------------------------------------------------------------------------------------------------|------|------------------|
| | 1 | COW FINISHED LEATHER | SQFT | 16268.00 |
| 3 | 4 | OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54") | MTR | 644.00 |
| | 8 | INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56") | YARD | 4395.00 |
| | 10 | WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING) | MTR | 11723.00 |
| | 11 | MESH (SPACER MESH) | MTR | 762.00 |
| | 12 | REINFORCEMENT MATERIAL (NON WOVEN LINING 0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM) | YARD | 1632.00 |
| | | | | |
| | 13 | REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM) | MTR | 297.00 |
| | 14 | REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN) | MTR | 58.00 |
| | 15 | REINFORCEMENT MATERIAL (210 D & 420 D NYLON) | YARD | 701.00 |
| | 20 | METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES/METAL FITTINGS) | NOS | NET TO NET |
| | 21 | METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING) | NOS | NET TO NET |
| | 22 | METAL FITTING (ZIPPER PULL / METAL FITTING) | NOS | NET TO NET |
| | 23 | METAL FITTING (BALL CHAIN / D RING / METAL FITTING) | NOS | NET TO NET |



| 24 | ZIP FASTENER (ZIP FASTENER (ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP) | MTR | 5738.0 |
|-------------------|------------------------------------------------------------------------------------------|-----|-----------------------------|
| 25 | SLIDER (SLIDER) | NOS | NET TO |
| 26 | STOPPER (STOPPER) | NOS | NET TO |
| 27 | STOPPER (STOPPER) | SET | NET TO NET TO |
| 28 | SNAP BUTTON / MAGNETIC SNAP BUTTON (METAL FITTING) | SET | NET TO NET |
| 29 | LEATHER AUXILIARY (POLISHES CHM330 / CHS330 POLISHES / EDGE STAIN | KGS | 52.00 |
| 30 | PRIMER POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN) | KGS | 72.00 |
| 31 | WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560) | KGS | 152.00 |
| 32 | SILICA GEL (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 33 XPOF | PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL) RT MADE ITEM NO. 2:- "PVC Satchel Bag" | NOS | As Per Packing Policy |

| STYLE | QTY |
|--------|-------|
| F36137 | 3,063 |
| F39647 | 2,335 |
| F39646 | 1,221 |
| F40726 | 1,000 |
| 37867 | 1,059 |
| F38858 | 512 |
| TOTAL | 9,190 |

| S.No. | Item Description | UOM | Total Qty |
|-------|----------------------------------------------------------------------------------------------------------------------------------------------------------|------|-----------|
| | OUTER LINING (10.5 CM TWILL PLAID ORIGINAL PERRI E PVC 600D CANNAGE | SQFT | 40875.00 |
| 2 | PEBBLE PVC - 600D CANVAS WIDTH-54") | MTR | 314.00 |
| 4 | OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54") | MTR | 2594.00 |
| 6 | OUTER LINING (50.02 CM CAMO 12CM SIG C REPS PRINT ORG PEB PVC - 600D CANVAS / 63.98 CM SIG C WILDBEAST CAMO PVC - 50/50 T/C BLEND PLAIN WEAVE WIDTH-54") | MTR | 553.00 |





| 8 | INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56") | YARD | 8629.00 |
|----------|-----------------------------------------------------------------------------------------------------------------------------------------------------|------------|-----------------------------|
| 9 | INNER LINING (SLG COACH SCATTER LOGO LNG- TWILL HB WEIGHT WIDTH-56") | MTR | 601.00 |
| 10 | WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING) | MTR | 10936.00 |
| 11 | MESH (SPACER MESH) | MTR | 1740.00 |
| 12 | REINFORCEMENT MATERIAL (NON WOVEN LINING 0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM) | YARD | 4340.00 |
| 13 | REINFORCEMENT MATERIAL(BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM) | MTR | 295.00 |
| 14 | REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN) | MTR | 201.00 |
| 15 | REINFORCEMENT MATERIAL (210 D & 420 D NYLON) | YARD | 1431.00 |
| 20 | METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES) | NOS | Net to Ne |
| 21 | METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING) | NOS | Net to Ne |
| 22 | METAL FITTING (ZIPPER PULL / METAL FITTING) | NOS | Net to Ne |
| 23 | METAL FITTING (BALL CHAIN / D RING / METAL FITTING) | | Net to Ne |
| 24 | ZIP FASTENER (ZIP FASTENER ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP) | MTR | 10105.00 |
| 25 | | , | |
| 25 26 | SLIDER (SLIDER) STOPPER (STOPPER) | NOS | Net to Ne |
| 27 | STOPPER (STOPPER) | NOS SET | Net to Ne |
| 28 | SNAP BUTTON / MAGNETIC SNAP BUTTON (METAL FITTING) | SET | Net to Ne |
| 29 | LEATHER AUXILIARY (POLISHES CHM330 / CHS330 POLISHES / EDGE STAIN) | KGS | 69.00 |
| 30 | PRIMER / POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN) | KGS | 147.00 |
| 31 | WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560) | KGS | 170.00 |
| 32 | SILICA GEL (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 33 | PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL) RT MADE ITEM NO. 3:- "Cow Leather Executive Bag" | NOS | As Per Packing Policy |





| STYL E | QTY |
|-----------|-------|
| 32249 | 1,610 |
| 32251 | 859 |
| TOTA L | 2,469 |

| S.No. | Item Description | UOM | Total Qty |
|----------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|---------|-----------------------------|
| 1 | COW FINISHED LEATHER | SQFT | 629 |
| 9 | INNER LINING (SLG COACH SCATTER LOGO LNG- TWILL HB WEIGHT WIDTH-56") | | 1743 |
| 10 | WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING) | MTR | 3678 |
| 12 | REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM) | YARD | 1046 |
| 13 | REINFORCEMENT MATERIAL(BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM) | MTR | 251.998 |
| 15 | REINFORCEMENT MATERIAL (210 D & 420 D NYLON) | YARD | 631.996 |
| 20 | METAL FITTING (DOG LEASH / DOG HOOK /BUCKLE / METAL ACCESSORIES) | NOS | Net to Net |
| 21 | METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING) | NOS | Net to Net |
| 22 | METAL FITTING (ZIPPER PULL / METAL FITTING) | NOS | Net to Net |
| 23 | METAL FITTING (BALL CHAIN / D RING / METAL FITTING) ZIP FASTENER (ZIP FASTENER (ANTIQUE SILVER ZIP | NOS MTR | Net to Net |
| | / NICKLE ZIP / NYLON ZIP / VISLON ZIP)) | | 1755.997 |
| 25 | SLIDER (SLIDER) | NOS | Net to Net |
| 26 27 | STOPPER (STOPPER) | NOS | Net to Net |
| 28 | STOPPER(STOPPER) SNAP BUTTON MAGNETIC SNAP BUTTON (METAL FITTING) | SET SET | Net to Net |
| 29 | LEATHER AUXILIARY (POLISHES CHM330 / CHS330/POLISHES / EDGE STAIN) | KGS | 35.000 |
| 30 | PRIMER POLISHES DA550 CA220 UA400H (POLISHES EDGE STAIN) | KGS | 81 |
| 31 | WATER BASED ADHESIVE P560(WATER BASED ADHESIVE P-560) | KGS | 55.995 |
| 32 | SILICA GEL(PACKING MATERIAL) | NOS | As Per Packing Policy |
| | | | As Per |



EXPORT MADE ITEM NO. 4:- "Cow Leather Hand Bag"

| STYLE | QTY |
|-------|-----|
| 24840 | 500 |
| TOTAL | 500 |

| S.No. | Item Description | UOM | Total Qty |
|-------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|------|------------|
| 9 | INNER LINING (SLG COACH SCATTER LOGO LNG-TWILL HB WEIGHT WIDTH-56") | MTR | 485 |
| 10 | WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING) | MTR | 755 |
| 12 | REINFORCEMENT MATERIAL (NON WOVEN LINING (0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)) | YARD | 176 |
| 13 | REINFORCEMENT MATERIAL (BONDED LEATHER BOARD (0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM)) | MTR | 17 |
| 15 | REINFORCEMENT MATERIAL (210 D & 420 D NYLON) | YARD | 59.995 |
| 20 | METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES) | NOS | Net to Net |

| 21 | METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING) | NOS | Net to Net |
|----|--------------------------------------------------------------------------------------|-----|-----------------------------|
| 22 | METAL FITTING (ZIPPER PULL / METAL FITTING) | NOS | Net to Net |
| 23 | METAL FITTING (BALL CHAIN / D RING / METAL FITTING) | NOS | Net to Net |
| 24 | ZIP FASTENER (ZIP FASTENER ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP) | MTR | 380 |
| 25 | SLIDER (SLIDER) | NOS | Net to Net |
| 20 | STOPPER (STOPPER) | NOS | Net to Net |
| 27 | STOPPER (STOPPER) | SET | Net to Net |
| 28 | SNAP BUTTON / MAGNETIC SNAP BUTTON (METAL FITTING) | SET | Net to Net |
| 29 | LEATHER AUXILIARY (POLISHES CHM330 / CHS330)(POLISHES / EDGE STAIN) | KGS | 6 |
| 30 | PRIMER / POLISHES DA550 / CA220 / UA400H)(POLISHES EDGE STAIN) | KGS | 11 |
| 31 | WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560) | KGS | 11 |
| 32 | SILICA GEL (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 33 | PRINTED POLY BAG POLYETHYLENE (PACKING | NOS | As Per |

MATERIAL)
Packing
Policy

EXPORT MADE ITEM NO. 5 :- "PVC Hand Bag"

| STYLE | QTY |
|--------|--------|
| F54774 | 2,165 |
| F26068 | 4,870 |
| F54788 | 18,959 |
| 39776 | 500 |
| TOTAL | 26,494 |

| S.No. | Item Description | UOM | Total Qty |
|-------|---------------------------------------------------------------------------------------------------------------------------------|------|-----------|
| 1 | COW FINISHED LEATHER | SQFT | 13933 |
| 3 | OUTER LINING (10.6CM SIG / SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE WIDTH-54") | MTR | 209.995 |
| 4 | OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY COTTON NON BRUSH TWILL WIDTH-54") | MTR | 669 |
| 5 | OUTER LINING (12CM PRINTED PVC 1.25MM W/TOP COATING -600D CANVAS / 45.7CM SLG CAMO ORIG PEBBLE EMB PVC - 600D CANVAS WIDTH-54") | MTR | 3390 |

| 8 | INNER LINING (ASIAN FAILLE - WR + 1X CLEAR PU COATING WIDTH-56") | YARD | 12510.996 |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|------------|
| 9 | INNER LINING (SLG COACH SCATTER LOGO LNG- TWILL HB WEIGHT WIDTH-56") | | 450 |
| 10 | WEBBING (25MM 100% NEW WEAVE SOLID REFINED POLYESTER / 40MM 100% POLYESTER WEBBING / 40MM 100% NYLON TWILL WEAVE WEBBING / 19MM W-13101-01 WEBBING) | MTR | 80439 |
| 12 | REINFORCEMENT MATERIAL(NON WOVEN LINING (0.3MM, 0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM)) | | 2629 |
| 13 | REINFORCEMENT MATERIAL (BONDED LEATHER BOARD 0.3MM, 0.4MM, 0.6MM, 0.8MM & 1.5MM) | MTR | 1072 |
| 14 | REINFORCEMENT MATERIAL (MICRO FIBER SOFT NON WOVEN) | MTR | 248 |
| 15 | REINFORCEMENT MATERIAL (210 D & 420 D NYLON) | YARD | 1785 |
| 17 | REINFORCEMENT MATERIAL (FELT SR 09/10 NON ADHESIVE) | SQMT R | 179.99675 |
| 20 | METAL FITTING (DOG LEASH / DOG HOOK / BUCKLE / METAL ACCESSORIES) | NOS | Net to Net |
| 21 | METAL FITTING (D RING / RECTANGULAR CONNECTOR / METAL SLIDER / METAL FITTING) | NOS | Net to Net |
| 22 | METAL FITTING (ZIPPER PULL / METAL FITTING) | NOS | Net to Net |

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| 23 | METAL FITTING (BALL CHAIN / D RING / METAL FITTING) | NOS | Net to Net |
|----|------------------------------------------------------------------------------------------|-----|-----------------------------|
| 24 | ZIP FASTENER (ZIP FASTENER (ANTIQUE SILVER ZIP / NICKLE ZIP / NYLON ZIP / VISLON ZIP) | MTR | 9483 |
| 25 | SLIDER (SLIDER) | NOS | Net to Net |
| 26 | STOPPER (STOPPER) | NOS | Net to Net |
| 27 | STOPPER (STOPPER) | SET | Net to Net |
| 28 | SNAP BUTTON MAGNETIC SNAP BUTTON (METAL FITTING) | SET | Net to Net |
| 29 | LEATHER AUXILIARY (POLISHES CHM330 / CHS330)(POLISHES / EDGE STAIN) | KGS | 136 |
| 30 | PRIMER / POLISHES (DA550 / CA220 / UA400H)(POLISHES EDGE STAIN) | KGS | 218 |
| 31 | WATER BASED ADHESIVE (WATER BASED ADHESIVE P-560) | KGS | 205 |
| 32 | SILICA GEL(PACKING MATERIAL) | NOS | As Per Packing Policy |
| 33 | PRINTED POLY BAG OLYETHYLENE(PACKING MATERIAL) | NOS | As Per Packing Policy |

EXPORT MADE ITEM NO. 6 :- "Cow Leather Belt"

| STYLE | QTY (In Nos.) |
|--------|------------------|
| 55179 | 4,596 |
| 56822B | 796 |
| 64089 | 1,425 |

| 64890 | 709 |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|
| 87091 | 2,256 |
| F12026 | 4,052 |
| F12153 | 3,896 |
| F12189 | 3,444 |
| F55434 | 14,723 |
| F64840 | 26,879 |
| F64842 | 15,165 |
| F65185 | 12,062 |
| F65186 | 7,709 |
| F38727 | 17,391 |
| 28668 | 1,011 |
| 55229 | 1,445 |
| 568221 | 29 |
| AND RESIDENCE OF THE PARTY OF T | |

| TOTAL | 1,20,794 |
|--------|----------|
| F34865 | 740 |
| 87092 | 500 |
| 64889 | 838 |
| 64772 | 532 |
| 58636 | 596 |

| S.No. | Item Description | UOM | Total Qty |
|-------|----------------------------------------------------------------------------------|-----------|---------------|
| 1 | COW FINISHED LEATHER | SQFT | 4,653.000 |
| 12 | REINFORCEMENT MATERIAL (NON WOVEN LINING 0.3MM,0.4MM, 0.6MM, 0.8MM, 1MM & 1.5MM) | YARD | 440.000 |
| 16 | REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD (CHAMAR CHARME S P+1B) | SQMT R | 7,797.000 |
| 18 | BEMIS TPU ADHESIVE FILM (ADHESIVES) | MTR | 7,951 |
| 19 | BUCKLE (BUCKLEMETAL FITTINGS) | NOS | Net to Net |
| 29 | LEATHER AUXILIARY (POLISHES CHM330 / CHS330)POLISHES / EDGE STAIN | KGS | 907.000 |
| 30 | PRIMER POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN) | KGS | 827.000 |

| 32 | SILICA GEL (PACKING MATERIAL) | NOS | As Per Packing Policy |
|----|----------------------------------------------------|-----|-----------------------------|
| 33 | PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 34 | PACKING GIFT BOX NON CORRUGATED (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 35 | PACKING INSERT BOX (PACKING MATERIAL) | NOS | As Per Packing Policy |

EXPORT MADE ITEM NO. 7: "Cow Leather Belt Combination with PVC Materials"

| STYLE | QTY |
|--------|-------|
| 35108 | 1,189 |
| 64077 | 6,873 |
| F22540 | 5,186 |
| F64839 | |





| | 57,940 |
|--------|--------|
| F56160 | 1,381 |
| TOTAL | 72,569 |

| S.No. | Item Description | UOM | Total Qty |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------------|
| 3 | OUTER LINING (10.6CM SIG / SIG C LUXE PEBBLE EMBOSS NO SCRIP-50/50 TC BLEND PLAIN WEAVE WIDTH-54") | | 371 |
| 4 | OUTER LINING (12CM LIGHTWEIGHT PVC REPS PEBBLE EMBOSS - POLY/CTN NON BRUSH TWILL WIDTH-54") | MTR | 3667 |
| 5 | OUTER LINING (12CM PRINTED PVC 1.25MM W/TOP COATING -600D CANVAS / 45.7CM SLG CAMO ORIG PEBBLE EMB PVC - 600D CANVAS WIDTH-54") | MTR | 92.000 |
| 7 | OUTER LINING (BELT VERTICLE 12CM LW PVC REPS PEBBLE EMBSS - POLY/CTN NON BRUSH TWILL / SOFTER 1.15MM 10.6CM SIG C LUXE PEBBLE PVC - POLY/CTN NON-BRUSH TWILL WIDTH-54") | | 392.000 |
| 16 | REINFORCEMENT MATERIAL (1.5MM BONDED LEATHER BOARD CHAMAR CHARME S P+1B) | SQMT R | 4940.000 |
| 18 | BEMIS TPU ADHESIVE FILM (ADHESIVES) | MTR | 2825.000 |

| 19 | BUCKLES (BUCKLE METAL FITTINGS) | NOS | Net to Net |
|----|---------------------------------------------------------------------------------------------------------|-----|-----------------------------|
| 29 | LEATHER AUXILIARY (POLISHES CHM330 / CHS330)POLISHES / EDGE STAIN) | KGS | 805.000 |
| 30 | PRIMER POLISHES DA550 / CA220 / UA400H (POLISHES EDGE STAIN) | KGS | 474.000 |
| 32 | SILICA GEL (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 33 | PRINTED POLY BAG POLYETHYLENE (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 34 | PACKING GIFT BOX (NON CORRUGATED (PACKING MATERIAL) | NOS | As Per Packing Policy |
| 35 | PACKING INSERT BOX (PACKING MATERIAL) erned may take necessary action subject to compliance of other u | NOS | As Per Packing |

| | Party Name:LAHOTI OVERSEAS LTD. | AI C2/2010 | Status: Deferred |
|---------|------------------------------------|------------------------|---------------------|
| HQ File | RLA File | Lic.No/Date:0310822129 | Defer Date: |



:01/84/050/00263/AM19/ :03/95/040/00285/AM19/ 05.07.2018 28.02.2019

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 03.12.2018 and final reminder dated 31.01.2019. No reply received from the firm. Committee decided to last reminder to the firm to clarify how the weight of export product is 9 times higher than import products and if mixed with yarn then content of both products. The case stands deferred for re-listing on 28.02.2019.

| Case No.:3/15/84-ALC3/2018 | Party Name:ARRUTH TECHNICAL PERFORMANCE WEAR PRIVATE LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status:Approved |
|----------------------------|--------------------------------------------------------------|------------------------------------------------|-----------------|
| HQ File | RLA File | Lic.No/Date:0210208633 | |
| :01/84/050/00259/AM19/ | :02/24/040/00071/AM19/ | 09.08.2018 | |

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply. Accordingly, Committee decided to ratify the norms for the above advance authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:12/21/84-ALC3/2018 | Party Name:UNIRAY MEDICAL LLP | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|---|-----------------------------------|------------------------------------|------------------------------------------------|------------------------|
| 6 | HQ File :01/84/050/00382/AM19/ | RLA File :03/95/040/00620/AM19/ | Lic.No/Date:0310823906 21.09.2018 | Defer Date: 28.02.2019 |

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the clear justification of 3.52 sq.mtr polyester fabric with PCM 26.4 sq. metre, PU coated polyester fabric per piece of apron to be given alongwith sample of the apron. The case stands deferred for re-listing on 28.02.2019.

| Case No.:12/15/84-ALC3/2018 | Party Name: CREATIVE GARMENTS PVT. LTD., | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Reject |
|-----------------------------|------------------------------------------|------------------------------------------------|-------------------|
| HQ File | RLA File | Lic.No/Date:0310823958 | |
| :01/84/050/00268/AM19/ | :03/94/040/00534/AM19/ | 24.09.2018 | |

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 04.12.2018 and final reminder dated 15.01.2019 to furnish the sample alongwith CAD and Style No of the product. No reply received from the firm. Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

| 8 | Case No.:10/21/84-ALC3/2018 | Party Name:MICROFIBER CORP.PRIVATE LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|---|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|------------------------------------------------|------------------------|
| | HQ File :01/84/050/00380/AM19/ | RLA File :03/95/040/00584/AM19/ | Lic.No/Date:0310823933 24.09.2018 | Defer Date: 28.02.2019 |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019. | | | |

| 9 Case No.:5/18/84-ALC3/2018 | Party Name:BHARAT | Meet No/Date:21/84- | Status: |
|------------------------------|-------------------|---------------------|---------|
| | | | |



| | EXPORTS | ALC3/2018 17.01.2019 | Deferred |
|------------------------|------------------------|-------------------------|------------------------|
| HQ File | RLA File | Lic.No/Date:0610039006 | Defer Date: 28.02.2019 |
| :01/84/050/00318/AM19/ | :06/24/040/00038/AM19/ | 16.10.2018 | |

Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019.

| Case No.:7/18/84- ALC3/2018 | Party Name:JINDAL WOOLLEN INDUSTRIES LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|--------------------------------|-------------------------------------------------|------------------------------------------------|------------------------|
| HQ File | RLA File | Lic.No/Date:3310030490 | Defer Date: 28.02.2019 |
| :01/84/050/00320/AM19/ | :33/24/040/00001/AM19/ | 31.10.2018 | |

10 **Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm was asked on 31.01.2019 to appear for PH before NC to explain the manufacturing process of export product and stage wise wastage after each stage of manufacturing process alongwith sample of export and import product and sample of product generated at each stage of manufacturing process. No representative appeared before NC from the firm. The case stands deferred for re-listing on 28.02.2019.

| | Case No.:11/21/84-ALC3/2018 | Party Name:MICROFIBER CORP.PRIVATE LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------|------------------------------------------------|------------------------|
| 11 | HQ File :01/84/050/00381/AM19/ | RLA File :03/95/040/00731/AM19/ | Lic.No/Date:0310824830 31.10.2018 | Defer Date: 28.02.2019 |
| | Decision: Committee considered decided to refer the case to DI The case stands deferred for referred for re | PP for their comments. | along with other relevan | nt papers and |

| Case No. ALC3/20 | | Party Name:SHAHI EXPORTS PVT. LTE |). | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: approved |
|-------------------------|--------------------------------------------------------------------------------------------------------|-------------------------------------------------|-------|-------------------------------------------------------------------------------|---------------------|
| HQ File :01/84/05 | | RLA File 05/24/040/00440/AM | 119/ | Lic.No/Date:0510408360 06.11.2018 | |
| Decision decided | to ratify the norms for | lered the case as properties the above advanced | oer a | genda along with other norization as under: | relevant papers and |
| S.No. | Export Product | Export Quantity | In | nport item | Quantity allowed |
| 1. | Ladies Trouser mad of 55% Linen 45 Cotton Woven Ya Dyed Fabric GS 155 (Tolerance + 10%) | % Number rn M | G: | 5% Linen 45% Cotton Voven Yarn Dyed Fabric SM 155 (Tolerance +/- 9%) | As applied |

13 Case No.:1/21/84-ALC3/2018 Party Name:ALPINE Meet No/Date:21/84-Status:

| APPARELS PVT.LTD. | ALC3/2018 17.01.2019 | Deferred |
|------------------------------------|--------------------------------------|---------------------------------------------------|
| RLA File :05/23/040/00348/AM19/ | Lic.No/Date:0510408375 12.11.2018 | Defer Date: 28.02.2019 |
| | RLA File | 17.01.2019 RLA File Lic.No/Date:0510408375 |

The case stands deferred for re-listing on 28.02.2019.

| | Case No.:13/21/84- ALC3/2018 | Party Name:ULTRA DENIM PVT. LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved | | |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|------------------------------------------------|------------------|--|--|
| 14 | HQ File :01/84/050/00383/AM19/ | RLA File :08/24/040/00266/AM19/ | Lic.No/Date:0810143910 | | | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions. | | | | | |

| | Case No.:29/21/84- ALC3/2018 | Party Name:PINNACLE CLOTHING CO | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved | | |
|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|------------------------------------------------|------------------|--|--|
| 15 | HQ File :01/84/050/00399/AM19/ | RLA File :05/24/040/00478/AM19/ | Lic.No/Date:0510408704 29.11.2018 | | | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions. | | | | | |

| | Case No.:5/21/84- ALC3/2018 | Party Name:SIVSHREE MEDITTEX (INDIA) PRIVATE LIMITED, | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved | | |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|------------------------------------------------|------------------|--|--|
| 16 | HQ File :01/84/050/00375/AM19/ | RLA File :32/24/040/00043/AM19/ | Lic.No/Date:3210078761 30.11.2018 | | | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions | | | | | |

| | Case No.:28/21/84- ALC3/2018 | | Party Name:ORIENT CRAFT LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|---|---------------------------------|---------------------|-----------------------------------------------------|--------------------------------------------------|-----------------------|
| , | HQ File :01/84/05 | 50/00398/AM19/ | RLA File :05/24/040/00487/AM | Lic.No/Date:0510408 8 30.11.2018 | 72 |
| | Decision decided | to ratify the norms | sidered the case as performed for the above advance | er agenda along with oth authorization as under: | er relevant papers an |
| | S.No. | Export Product | Export Quantity | Import item | Quantity allowed |

| 1. | Ladies Romper made of 100%Viscose Woven Dyed Fabric, GSM 135 (+/-10%) Style No. D409520 | 1100.000 Number | 100%Viscose Woven Dyed Fabric, GSM 135 (+/-10% | As applied | |
|----|-------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|------------|--|
| 2. | Ladies Romper made of 100% Polyester Woven Printed Fabric, GSM 160 (+/-10%) Style No. 443217 / 477515 | The state of the s | 100% Polyester Woven Printed Fabric, GSM 160 (+/-10%) | As applied | |

GSM should match in import and export.

RA concerned may take necessary action subject to compliance of other usual conditions

| LC3/2018 | COTTON MILLS LIMITED, | ALC3/2018 17.01.2019 | Status: Approved |
|--------------------------------|------------------------------------|-------------------------------------------------------------|------------------|
| Q File 1/84/050/00376/AM19/ | RLA File :32/24/040/00045/AM19/ | Lic.No/Date:3210078769 05.12.2018 | |
| | Q File 1/84/050/00376/AM19/ | Q File RLA File 1/84/050/00376/AM19/ :32/24/040/00045/AM19/ | 17.01.2019 |

decided to ratify the norms for the above advance authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

| 19 | Case No.:7/21/84- ALC3/2018 | Party Name: TECHFAB (INDIA) INDUSTRIES LTD | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|----|-----------------------------------|-----------------------------------------------|------------------------------------------------|------------------|
| | HQ File :01/84/050/00377/AM19/ | RLA File :03/95/040/00811/AM19/ | Lic.No/Date:0310825431 05.12.2018 | |

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:9/21/84-ALC3/2018 | Party Name: TECHFAB (INDIA) INDUSTRIES LTD | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|----|-----------------------------------|-----------------------------------------------|------------------------------------------------|-----------------------|
| 20 | HQ File :01/84/050/00379/AM19/ | RLA File :03/95/040/00846/AM19/ | Lic.No/Date:0310825430 05.12.2018 | Defer Date 28.02.2019 |

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the manufacturing process, stage wise wastage of each input alongwith content of input of export product. The case stands deferred for re-listing on 28.02.2019.

| | Case No.:4/21/84-ALC3/2018 | Party Name: GUPTA HAIR PRODUCTS (P) LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|----|--------------------------------|------------------------------------------|------------------------------------------------|-----------------------|
| 21 | HQ File :01/84/050/00374/AM19/ | RLA File :04/24/040/00170/AM19/ | Lic.No/Date:0410164951 06.12.2018 | Defer Date 28.02.2019 |

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to furnish the manufacturing process, stage wise requirement of cleaning liquid. The case stands deferred for re-listing on 28.02.2019.

| | Case No.:24/21/84-ALC3/2018 | Party Name:GANGA ACROWOOLS LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|--|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|------------------------------------------------|---------------------|
| | HQ File :01/84/050/00394/AM19/ | RLA File :30/24/040/00044/AM19/ | Lic.No/Date:3010104519 06.12.2018 | (201) |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

| | Case No.:8/21/84-ALC3/2018 | Party Name: VENUS SAFETY & HEALTH PVT. LTD., | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred | |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------|------------------------------------------------|------------------------|--|
| 23 | HQ File :01/84/050/00378/AM19/ | RLA File :03/95/040/00852/AM19/ | Lic.No/Date:0310825510 07.12.2018 | Defer Date: 28.02.2019 | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019. | | | | |

| | Case No.:22/21/84-ALC3/2018 | Party Name:RICHA GLOBAL EXPORTS PRIVATE LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved | |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|------------------------------------------------|---------------------|--|
| 24 | HQ File :01/84/050/00392/AM19/ | RLA File :05/24/040/00500/AM19/ | Lic.No/Date:0510408847 10.12.2018 | | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions. | | | | |

| | Case No.:3/21/84-ALC3/2018 | Party Name:J C S IMPEX PRIVATE LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred | | |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|------------------------------------------------|------------------------|--|--|
| 25 | HQ File :01/84/050/00373/AM19/ | RLA File :02/24/040/00128/AM19/ | Lic.No/Date:0210208840 11.12.2018 | Defer Date: 28.02.2019 | | |
| 23 | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to clarify the range of GSM in high, 18 to 42 and 32 to 60 for each type of shawl, stoles and scarves, exported dimension in quantity with separate requirement of fabric of the specific GSM for each product to be given separately. The case stands deferred for re-listing on 28.02.2019. | | | | | |

| 26 | Case No.:23/21/84-ALC3/2018 | Party Name:GAURAV INTERNATIONAL | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|----|-----------------------------------|------------------------------------|------------------------------------------------|---------------------|
| | HQ File :01/84/050/00393/AM19/ | RLA File :05/23/040/00396/AM19/ | Lic.No/Date:0510408873 11.12.2018 | |
| | | :05/23/040/00396/AM19/ | 11.12.2018 | 1 |





decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export.

RA concerned may take necessary action subject to compliance of other usual conditions.

| 27 | Case No.:20/21/84- ALC3/2018 | Party Name:PEE EMPRO EXPORTS P LTD | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved | |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|------------------------------------------------|------------------|--|
| | HQ File :01/84/050/00390/AM19/ | RLA File :05/24/040/00510/AM19/ | Lic.No/Date:0510408885 | | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. | | | | |

GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:21/21/84- ALC3/2018 | Party Name: WEAR WELL INDIA PVT. LTD., | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|----|-----------------------------------|----------------------------------------|------------------------------------------------|------------------|
| 28 | HQ File :01/84/050/00391/AM19/ | RLA File :05/24/040/00508/AM19/ | Lic.No/Date:0510408886 | |

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export.

RA concerned may take necessary action subject to compliance of other usual conditions.

| | Case No.:25/21/84-ALC3/2018 | Party Name: ALPINE APPARELS PVT.LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|----|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|------------------------------------------------|------------------------|
| 29 | :01/84/050/00395/AM19/ | RLA File :05/23/040/00397/AM19/ | Lic.No/Date:0510408937 17.12.2018 | Defer Date: 28.02.2019 |
| 1 | Decision: Committee considered the case as per agenda along with other relevant p decided to refer the case to DIPP for their comments. The case stands deferred for re-listing on 28.02.2019. | | | |

| Case No.:19/21/84- ALC3/2018 | Party Name:GAURAV INTERNATIONAL | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved | |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|------------------------------------------------|------------------|--|
| HQ File :01/84/050/00389/AM19/ | RLA File :05/23/040/00409/AM19/ | Lic.No/Date:0510408952 18.12.2018 | | |
| Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions. | | | | |

| 31 | Case No.:26/21/84- ALC3/2018 | Party Name:OPERA GLOBAL PRIVATE LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|----|--------------------------------------------------------------------------------------------|-----------------------------------------------|------------------------------------------------|------------------|
| | HQ File :01/84/050/00396/AM19/ | RLA File :05/24/040/00515/AM19/ | Lic.No/Date:0510408968 18.12.2018 | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and | | | |

decided to ratify the norms for the above advance authorization as applied for.
GSM should match in import and export.
RA concerned may take necessary action subject to compliance of other usual conditions.

| Case No.:27/21/84- ALC3/2018 | Party Name:PINNACLE CLOTHING CO | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|------------------------------------------------|------------------|
| HQ File :01/84/050/00397/AM19/ | RLA File :05/24/040/00517/AM19/ | Lic.No/Date:0510408965 18.12.2018 | |
| Decision: Committee considered the case as per agenda along with other rele decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual concerned. | | | |

| | Case No.:16/21/84- ALC3/2018 | Party Name:MATRIX CLOTHING PVT. LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------|------------------------------------------------|------------------|
| 33 | HQ File :01/84/050/00386/AM19/ | RLA File :05/24/040/00523/AM19/ | Lic.No/Date:0510409021 20.12.2018 | |
| | Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions. | | | |

| 34 | Case No.:17/21/84- ALC3/2018 | Party Name:RICHA & CO | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|------------------------------------------------|------------------|
| | HQ File :01/84/050/00387/AM19/ | RLA File :05/24/040/00531/AM19/ | Lic.No/Date:0510409018 20.12.2018 | |
| | Decision: Committee considered the case as per agenda along with other redecided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action subject to compliance of other usual concerned may take necessary action to the concerned may take | | | |

| 35 | Case No.:18/21/84- ALC3/2018 | Party Name: MODELAMA EXPORTS PVT LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|----|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------|------------------------------------------------|---------------------|
| | HQ File :01/84/050/00388/AM19/ | RLA File :05/24/040/00528/AM19/ | Lic.No/Date:0510409017 20.12.2018 | 28 02 2010 |
| | Decision: Committee considered the case as per agenda along with other reledecided to ask the firm to furnish the CAD, Sketch and measurement chart deferred for re-listing on 28.02.2019. | | | |

| | Party Name:MATRIX CLOTHING PVT. LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|----------------|-----------------------------------------|------------------------------------------------|---------------------------------------------------------------|
| 11/04/050/0000 | RLA File :05/24/040/00541/AM19/ | Lic.No/Date:0510409058 26.12.2018 | |
| [1] | Q File 1/84/050/00384/AM19/ | 1/84/050/00384/AM19/ :05/24/040/00541/AM19/ | Q File RLA File CLOTHING PVT. LTD. ALC3/2018 17.01.2019 |



decided to ratify the norms for the above advance authorization as applied for.
GSM should match in import and export.
RA concerned may take necessary action subject to compliance of other usual conditions

| Case No.:15/21/84- ALC3/2018 | Party Name:RICHA GLOBAL EXPORTS PRIVATE LIMITED | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Approved |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------|------------------------------------------------|------------------|
| HQ File :01/84/050/00385/AM19/ | RLA File :05/24/040/00540/AM19/ | Lic.No/Date:0510409055 26.12.2018 | |
| Decision: Committee considered the case as per agenda along with other relevant papers and decided to ratify the norms for the above advance authorization as applied for. GSM should match in import and export. RA concerned may take necessary action subject to compliance of other usual conditions | | | |

| | Case No.:2/21/84-ALC3/2018 | Party Name: AYM SYNTEX LTD. | Meet No/Date:21/84- ALC3/2018 17.01.2019 | Status: Deferred |
|----|-----------------------------------|------------------------------------|------------------------------------------------|------------------------|
| 38 | HQ File :01/84/050/00372/AM19/ | RLA File :03/94/040/00845/AM19/ | Lic.No/Date:0310826087 02.01.2019 | Defer Date: 28.02.2019 |

Decision: Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to clarify the weight of export product is 88.26 times higher than the weight of input, the content of input to be similar in the export product. The case stands deferred for re-listing on 28.02.2019.

Minutes of manual cases considered by the Norms Committee -V In Meeting No.21/84 AM-19 dated 17.01.2019 actually held on 01.02,20019

<u>39.</u>

| Case No. 289 | M/s. Toray Kusumgar Advanced Textile Pvt. Ltd. | |
|-------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--|
| NC M.No.21/84 AM-19 dt.17.01.2019 | F.No. 01/84/050/00090/AM17/DES-V | |
| RA F.No.52/24/040/00014/AM17 | Adv. Authorisation No. 5210041913 dated 30.05.2016 | |
| Req. For deletion of GSM Condition against the above said Adv. Authorisation. | | |
| firm had requested on 27.12.2018 for dele | is per agenda alongwith other relevant papers and noted that the the GSM condition from the decision of NC which was 18,2016 as their import item is varn and the export item is | |

fabric. After detailed deliberation, Committee decided to delete the GSM condition. RA concern may take necessary action subject to compliance of other usual conditions.

<u>40.</u>

| Case N | No.290 | M/s. Shahi Exports Pvt. Ltd. | | | |
|--------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|----------------------------------------------------|--|--|--|
| NC M.No.21/84 AM-19 dt.17.01.2019 F.No. 01/84/171/00049/AM19/DES-V | | | | | |
| Prior 1 | Prior fixation of adhoc norms for the following export products under special advance licence scheme | | | | |
| | para 4.04(a) 1 <u>FTP 2015-20</u> : | | | | |
| 1. | 1. Ladies Jacket made of 100% Polyester PU Coated Dyed Woven Fabric GSM 68 (Tolerance + | | | | |
| | or – 10%) (Style No. 344J2115) | | | | |
| 2. | Ladies Jacket made of 100% Polyest | er PU Coated Dyed Woven Fabric GSM 68 (Tolerance + | | | |
| or – 10%) (Style No. 344J2115) | | | | | |
| | | | | | |

Decision: M/s Shahi Exports Pvt. Ltd. vide their letter dated 23.01.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

41.

| Case No.291 | M/s. Shahi Exports Pvt. Ltd. | | | |
|--------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------|--|--|--|
| NC M.No.21/84 AM-19 dt.17.01.2019 | F.No. 01/84/171/00041/AM19/DFS-V | | | |
| Prior fixation of adhoc norms for the fol | lowing export products under special advance licence scheme | | | |
| under para 4.04(a) 1 FTP 2015-20: 1. Mens Pullover with Hood made of 57% Cotton 38% Modal 5% Elastane Varn Dved Knitted | | | | |
| 1. Mens Pullover with Hood made o | f 570/ Cotton 200/ M. 1.1 50/ El | | | |

Fabric GSM230 (Tolerance +/-10%, 57% Cotton 38% Modal 5% Elastane Yarn Dyed Knitted GSM230 (Tolerance +/-10%, 57% Cotton 38% Modal 5% Elastane Dyed Knitted Fabric GSM230 (Tolerance +/-10%, Style No. 40M6969

Decision: M/s Shahi Exports Pvt. Ltd.vide their letter dated 08.01.2019 has requested for fixation of norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

42.

| Case No.292 | M/s. Shahi Exports Pvt. Ltd. | |
|-------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------------------------|--|
| NC M.No.21/84 AM-19 dt.17.01.2019 | F.No. 01/84/171/00042/AM19/DFS-V | |
| Prior fixation of adhoc norms for the founder para 4.04(a) 1 FTP 2015-20: | ollowing export products under special advance licence scheme | |
| Mens Shirt (Full Sleeve) made of 99% Cotton 2% Elastane arn Dyed Woven Fabric GSM 160 (Tolerance +/-10%), Style No. AM0232. | | |
| Decision: M/s Shahi Exports Pvt. Ltd.v norms for above said export product un | vide their letter dated 08.01.2019 has requested for fixation of der Special Advance Authorisation. Committee considered the | |

norms for above said export product under Special Advance Authorisation. Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. As per CAD and other details provided in this case, the Committee approved the input output norms as applied for. The copy of the application is forwarded to the concerned RA for further necessary action and compliance of other usual conditions. There is no need to send the case to DGFT (HQ) for fixation the norms again.

GSM should match in import and export.

<u>43.</u>

| Case No. 293 | M/s.Dharmesh Textiles Ltd., |
|-----------------------------------------|----------------------------------------------------|
| NC Meeting No.18/AM-19 dated 06.12.2018 | F.No. 01/84/050/00191/AM19/DES-V |
| RA F.No. 33/24/040/00005/AM19 | Adv. Authorisation No. 3310030461 dated 10.08.2018 |

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm's representation dated 19.11.2018 has been referred to DIPP for amendment of description and norms of inputs Sl. No. 1 & 6 decided by NC on 25.10.2018. Comment is being awaited. The case stands deferred for re-listing on 28.02.2019.